

NATIONAL COMPANY LAW TRIBUNAL
MUMBAI BENCH, COURT-II

7. IA 672/2024 in C.P. (IB)/370(MB)2023

CORAM:

SHRI ANIL RAJ CHELLAN
HON'BLE MEMBER (T)

SHRI KULDIP KUMAR KAREER
HON'BLE MEMBER (J)

**ORDER SHEET OF THE HEARING OF MUMBAI BENCH OF THE
NATIONAL COMPANY LAW TRIBUNAL ON 26.02.2024**

NAME OF THE PARTIES:- Dhiren Shantilal Shah
IN THE MATTER OF
L&T Finance Limited
V/s
Sterling Healthcare Limited

Section: 22(3)a U/s 7 of Insolvency and Bankruptcy Code, 2016

ORDER

IA 672 of 2024:- Counsel, Aniruth Purusothaman a/w Aditya Sharma appeared for the Applicant/IRP. This Application is filed by the IRP to place on record the continuation/ and the appointment of the Applicant as Resolution Professional, as approved by the CoC. It has been pointed out that the Applicant has been confirmed as RP by the CoC on 05.01.2024. The appointment of RP is taken on record, no order is called for. Accordingly, **IA 672 of 2024** is **allowed** and **disposed of**.

Sd/-

ANIL RAJ CHELLAN
Member (Technical)

ANKIT

Sd/-

KULDIP KUMAR KAREER
Member (Judicial)